NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/202/2016

NAME OF THE PETITIONER(S)

: Sreeram Sarath & another

NAME OF THE RESPONDENT(S)

: M/s Phykon Solutions Private Limited & 4 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K.RAMARAMY &
G.V.MOHAN KUMAR

Course for Restrates

C.V.M

2. K. Crawtham Kumae Athiban Vijay AIL

Counsel for P

ORDER

Attriber

Shri A K Athiban Vijay, representing counsel for petitioners present. Shri K Ramasamy, counsel for respondents present. Today this matter has been posted for final hearing. Counsel for petitioner reported that there is a proposal for settlement between the parties. At request of both the counsels, the parties in the matter are directed to be present on the next date of hearing for exploring the possibilities of settlement. Time extended at request. Put up on 15.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)